1	2	3	4
Coimbatore	459	84	84
Cuddalore	109	112	224
Dindigul	108	114	58
Erode	410	474	235
Kanchipuram	73	0	150
Madhurai	457	462	390
Thiruvallur	164	249	332
Tirunelveli	176	-	-
Villupuram	-	152	152
Dharmapuri	89	168	-
Karur	46	40	-
Perambalur	167	167	-
Shivagangai	73	73	-
Tanjavur	-	41	-
Thiruchirapalli	688	342	-
Vellur	58	164	-
Kanyakumari	148	170	-
Thoothukudi	7532	-	-
TOTAL	13730	6250	4136

Funds for NIE of Persons with Multiple Disabilities, Muttukad, Chennai

2234. SHRI S. ANBALAGAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the funds allocated to National Institute of Empowerment of Persons with Multiple Disabilities, Muttukad, Chennai during each of the last three years;
 - (b) the amount actually spent therefrom; and
- (c) the achievements made in respects of successful employment of persons with multiple disabilities?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) During the last three years the following funds were released to National Institute for the Empowerment of Persons with Multiple Disabilities (NIEPMD),

Chennai:

	2007-08	2008-09	2009-10		
	2.50 crore	Rs. 9.50 crore	Rs. 9.00 crore		
(b)	The amount spent during the last three years by NIEPMD is as under:				
	2007-08	2008-09	2009-10		
	1.80 crore	Rs. 2.38 crore	Rs. 9.10 crore		

(c) The NIEPMD is primarily engaged in manpower development, research and providing rehabilitation services for persons with multiple disabilities.

Providing employment is persons with multiple disabilities is not *inter alia* a prime activity of NIEPMD.

Legal provisions for reservation to dalits

2235. SHRI PRABHAT JHA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of recommendations made by various committees constituted from time to time with the aim to provide reservation to dalits and backward people in the country and constitutional amendment thereof; and
- (b) the complete details of achievements from legal provisions made so far regarding reservation and whether Government has made any assessment regarding the beneficiaries of the reservation, so far?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) and (b) The information is being collected and will be laid on the Table of the House.

Discovery of ice on Moon

2236. SHRIMATI MAYA SINGH: Will the PRIME MINISTER be pleased to state:

- (a) whether Chandrayaan-I has discovered a huge quantity of ice reserve on the north pole of the moon;
- (b) if so, whether scientists are working on any theory of using the ice discovered on the moon in future; and
 - (c) the names of ongoing projects linked with space and their set targets?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) The analysis of the scientific data collected by the Chandrayaan-I mission has revealed the presence of water ice on the lunar surface near the North Pole.

Original notice of the question was received in Hindi.